NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH

C.P. No. 1457/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

Nuvoco Vistas Corporation Ltd.

v/s.

Classic RMC & Aggregates India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

ORDER

Petitioner's side is present. Corporate Debtor's side is not present.

List this matter for hearing on 21.02.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)